

Central Administrative Tribunal
Principal Bench

OA No.2398/2016

New Delhi, this the 27th day of March, 2017

Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

1. Jaspal Singh (Age about 63 years) (P.O.)
S/o Sh. Sant Singh
R/o B-300, J.J. Colony, Chaukhandi, Delhi-18
2. R.P. Dua (Aged about 70 years) (P.O.)
S/o Sh. Lakshmi Chand
R/o H-327, Karam Pura, Delhi.
3. Kamal Kishor (Aged about 52 years) (P.O.)
S/o Sh. Bhagwat Ram
R/o A-7, Raj Hans Vihar
Vikash Nagar, Delhi-110059
4. Omkar Singh (Aged about 56 years) (Chaokidar)
S/o Sh. Lal Chand
R/o Village Nilothi
Post Nangaloi Delhi-41
5. Ram Kumar (Aged about 65 years) (P.O.)
S/o Sh. Nihalu Ram
R/o RZ-78A, Phase-5, Gali No.6
Prem Nagar, Najafgarh, New Delhi-43.
6. Parbha Devi (Applicant wife) (Aged about 63 years) (P.O.)
W/o Late Shri Muari Lal
R/o E-210, Sultanpuri, Delhi-110086. ...Applicants

(By Advocate: Mr. Pushpinder Yadav)

Versus

1. The CEO, DJB
Delhi Jal Board, Varunalya, Phase-II
Karol Bagh, Delhi, New Delhi.
2. Vice-Chairman, DDA Vikas Sadan,
JLN Marg, New Delhi.-110002. ...Respondents

(By Advocate: Ms. Parija Marah for R-1,
Ms. Sriparana Chatterjee for R-2)

ORDER (Oral)

By Hon'ble Mr. P.K. Basu, Member (A):

Counsel for the respondent no.2 has placed an order/circular dated 14.10.2016 granting first and second ACP to group-D employees transferred from DDA to DJB w.e.f. 01.04.2015.

Counsel for the applicants agrees that by the said order, the grievance of the applicant has been taken care of. The OA is, therefore, dismissed as having become infructuous with liberty to the applicant to approach the Tribunal, if any grievance still subsists in accordance with law.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P. K. Basu)
Member (A)

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